## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:361
ANSWERED ON:14.03.2012
COMMERCIAL ACTIVITIES AT AIRPORTS
Mishra Shri Mahabal

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the space available at airports has potential to garner high yieldsif put to commercial use;
- (b) if so, the details thereof;
- (c) the revenue generated from commercial activities at various airports during each of the last three years;
- (d) whether the Government proposes to enlarge the scope of commercial activities at various airports in the country to maximize revenues; and
- (e) if so, the steps taken by the Government in this regard?

## **Answer**

## MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a)&(b): Yes Madam. The commercial space/areas for various commercial facilities are identified depending upon the area/space available at a particular airport and operational requirements. The commercial space is used for shops, lounges, duty free shops, car park, airport admission tickets, advertisement rights, F&B outlets etc. for maximum revenue generation.
- (c): The revenue generated from commercial activities at various airports for the last three years are given at Annexure.
- (d)&(e): At Airports Authority of India (AAI) owned airports, the scope of commercial activities is as per the provisions of AAI Act, 1994.